



ROC NO.163/2022-CPS-Thermal Barcode Printers

CORRIGENDUM

All the prospective bidders are requested to note the corrigendum in Tender document towards Annual Maintenance Contract (AMC) of Thermal Barcode Printers of Model MH241 (14") against Tender vide ROC.No.163/2022-CPS, dated:22.09.2025 uploaded in the Official Website of High Court of Andhra Pradesh as under:

Therefore all the intended bidders may go through the changes, modifications, additions as shown in the below table and upload the tenders accordingly:

Sl. No.	Page No. and Clause No.	Existing clause	Proposed clause	Corrigendum
1.	Page No.1 1.Scope of Work, Clause No.iii	The contract includes the replacement of defective parts (either through repair or full replacement) and unlimited printouts during the AMC period	It is the responsibility of the bidder to replace the defective parts with genuine spare parts. The High Court will bear only the cost of the spare parts, while the bidder shall provide the necessary service for resolving the issue.	Amended by modifying "It is the responsibility of the bidder to replace the defective parts with genuine spare parts. The High Court will bear only the cost of the spare parts, while the bidder shall provide the necessary service for resolving the issue" and removed "unlimited printouts during the AMC period."
2.	Page No.2 4. Quotation Submission, Clause No.ii	The quotation must be with Unit Price inclusive of all charges, including service charges, manpower, spare parts, consumables and applicable taxes (GST or other)	The quotation must be with Unit Price inclusive of all taxes and charges	Amended by modifying "The quotation must be with Unit Price inclusive of all and taxes and charges"

3.	Page No.2 6. Preventive Maintenance	The Service provider is required to perform preventive maintenance of each printer at least once in every quarter. A detailed report of preventive maintenance must be submitted after each visit.	6. General Maintenance The Service provider is required to perform General service of each printer once in every quarter. A detailed report of General Maintenance must be submitted after each visit."	Amended by modifying "6. General Maintenance as The Service provider is required to perform General service of each printer once in every quarter. A detailed report of General Maintenance must be submitted after each visit."
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Note: The other terms and conditions as stated in the tender notification vide ROC.No.163/2022-CPS, dated:22.09.2025 uploaded in the Official Website of High Court of Andhra Pradesh will remain the same. The last dated for submission of bids is 10.10.2025.

(Signature)

**REGISTRAR (VIGILANCE)
I/c.REGISTRAR (IT-cum-CPC)**